

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO.1
MUMBAI BENCH

Item No.8

CP/3638(MB)2018 CA 313/2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (RETD.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 07.10.2024

NAME OF THE PARTIES: **UNION OF INDIA**
VS INFRASTRUCTURE LEASING AND
FINANCIAL SERVICES LTD. & ORS.

Sec. 241-242 of Companies Act, 2013.

ORDER

1. Counsel Mr. Rohit Gupta, appeared for Petitioner.
2. Ld. Counsel for IL &FS, appears and seeks time to file reply. Four weeks time is granted to IL & FS to file reply after serving a copy thereof to the other side well in advance before the adjourned date.
3. List on **13.11.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Prajakta

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)